

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 22**  
**VL(IB)-03(PB)/2023**

**IN THE MATTER OF:**

India SME Technology Services Limited  
Vs.  
ROC

.... Petitioner/Applicant  
.... Respondent

**Order under Section 59 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner

Mr. Nitin Dahiya, Mr. Sushant Kumar and Mr.  
Hunny Parashar, Advs.

**ORDER**

Ld. Counsel Mr. Nitin Dahiya appeared through VC on behalf of the Petitioner.

At request, list the matter for a physical hearing **on 02.05.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**